

**HIGH COURT OF UTTARAKHAND**  
**NAINITAL**

**NOTIFICATION**

No. 82 /UHC/Admin.A/2011

Dated: April 27, 2012.

Pursuant to the Government Notification No. 86/XXXVI(1)/2012-19-Nya.Vi./2000 dated 20.04.2012, issued in exercise of the powers vested U/S 21 of the Uttar Pradesh General Clauses Act, 1904 (Uttar Pradesh Act No. 1 of 1904) read with Section 5(2) of U.P. Gangsters & Anti-Social Activities (Prevention) Act, 1986 (Uttar Pradesh Act No. 7 of 1986), Sri Dhananjay Chaturvedi, 6<sup>th</sup> Additional District & Sessions Judge, Hardwar is conferred powers to preside over the Special Court at Hardwar, constituted under U.P. Gangsters & Anti-Social Activities (Prevention) Act, 1986, in addition to his duties.

By order of Hon'ble the Chief Justice

Sd/-  
**(Ram Singh)**  
**Registrar General**